

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 14/ALD/2017

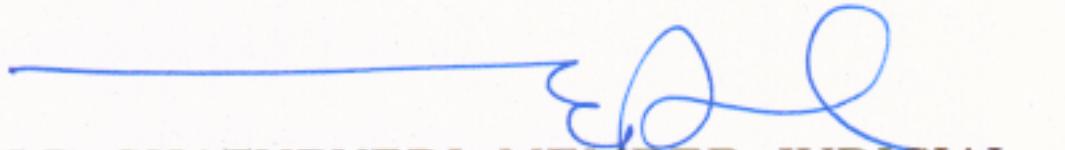
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: *Abhi Agro Industries Pvt Ltd*
SECTION OF THE COMPANIES ACT: U/S *9 of I&B code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Ashish Kr. Sriv</i>	<i>Adv.</i>	<i>Petitioner</i>	<i>Abh</i>
2.	<i>CP (IB) No. 14/ALD/ 2017 : M/S Abhi Agro Industries Pvt. Limited</i>	<i>Advocate</i>	<i>Abhi Agro Industries Pvt. Limited</i>	<i>Abhi Agro Industries Pvt. Limited</i>

Parties are represented by their respective counsel. It is brought to our notice that Hon'ble NCLAT vide its order dated 21 April, 2017 in Company Appeal (AT) (Insol) No. 26 and 27 of 2017 has seized of the issue involve in the matter and hearing is fixed on 28th April, 2017.

Therefore, the case is fixed for hearing on 3rd May, 2017.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 26.04.2017